

Central Administrative Tribunal Lucknow Bench Lucknow

Original Application No: 236 /2007
This, the 11th day of January 2008

Hon'ble Mr. Shanker Raju, Member (J)

Smt. Amrawati Devi, wife of late Sri Shyam Lal Yadav, Resident of Village Mattu Ka Purwa (Raiyapur) Post-Bhadri, District Pratapgarh.

Applicant.

By Advocate : Sri R.K. Upadhyaya

Versus

1. Union of India through Secretary, Ministry of Tele-communication (Postal), Central Secretariat, New Delhi.
2. Chief Postmaster General, U.P. Circle, Lucknow.
3. Senior Superintendent, Post Office, Pratapgarh.

Respondents.

By Advocate: Sri Atul Dixit for Dr. Neelam Shukla

Order (Oral)

By Hon'ble Mr. Shanker Raju, Member (J)

The claim of the applicant whose father died while in service on being appointed on compassionate ground. The claim has been turned down without being considered on the ground that the C.P.Chowkidar is a dying cadre and there is no question of appointment. One has a right to be considered for appointment which has not been considered by the respondents. O.A. stands disposed of with a direction to the respondents to consider the claim of the applicant for appointment on compassionate ground by speaking order to be passed within 2 months from the date of receipt of copy of this order. No costs.

Name of applicant 's son being incorporated, accordingly M.A. is allowed.


(Shanker Raju)
Member (J)

HLS/-